

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

O.A. 588/2002

11.09.2002

The Applicant is absent on call. ADs not yet returned from the Respondents. Shri K.C. Mohanty, Ld. Counsel for the Respondents has already filed a memo of appearance for R-2 on 10.07.2002. No steps taken by him to file any counter. Await return of AD from R1. ~~1.10.2002~~ till 30.09.2002.

[Signature]
REGISTRAR

A.D. from R-1 not returned.
Counter by R-2 not filed.

[Signature]
Registrar

27/9/02

30.09.2002

AD not yet returned from R-1 although notice sent by Registered Post to him, on 9.7.02, hence service treated sufficient on him. Ld. Counsel for R-2 prays for time to file counter. Heard. Time granted till 23.10.2002 to file counter.

REGISTRAR.

counter not filed.

[Signature]
Registrar

27/10/02

Order dated. 08/09/2002

By filing memo, dated 07/09/2002, the Applicant has prayed to withdraw this Original Applicant, as he intends to ventilate his grievance before G.A. Department.

In the said view of the matter, the O.A. is disposed of being withdrawn (in presence of both the sides).

[Signature]
Members (Admin.)